

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.166/ BB/2017	-	For hearing	241/242	Richa Kar and Another Vs Actoserba Active Wholesale Pvt. Ltd., & Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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ADITYA PATEL
9535195405

PETITIONER

Aditya Patel

ORDER

Counsel for Petitioner is present. She has filed compliance memo along with Annexure. I.As No. 153/17, 154/17, 155/17, 156/17, 157/17 and 158/17 are taken up today. On the request of Counsel for Petitioner, main petition as well I.As are listed for further hearing on 13/11/2017.

A. Mishra
Member (T)

A. Ratakonda
Member (J)